

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171001

No.HHC/VIG/Misc. Instructions/93-IV- 14041
Dated Shimla, the 23rd May, 2013.

From

The OSD (Vigilance),
High Court of Himachal Pradesh,
Shimla.

To

All the Judicial Officers,
In Himachal Pradesh (by name).

Sub:- Instructions qua expeditious disposal of cases relating to
Senior Citizens, Landlords-tenants, Women & Children.

Sir,

Jai Hind.

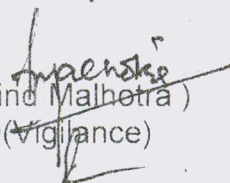
It has come to the notice of the High Court that a large
number of Cases relating to Senior Citizens, landlords-tenants, Women
and Children are pending disposal in the Subordinate Courts, in Himachal
Pradesh since long.

Therefore, I have been directed to request you to decide the
Cases relating to Senior Citizens, Landlords-tenants, Women and
Children, on priority basis so as to do timely justice to them.

The above directions be complied in letter and spirit and any
deviation thereof shall be viewed seriously.

Please acknowledge the receipt of this communication.

Yours faithfully,


(Arvind Malhotra)
OSD(Vigilance)

Endst.No.HHC/VIG/Misc.Instructions/93-IV-

Dated:-23.05.2013.

Copy forwarded for information to:- 14042-48

1. The Registrar(Admn.)-cum-Principal Private Secretary to Hon'ble the Chief Justice.
2. All the Additional Registrars.
3. All the Deputy Registrars.
4. The Secretary to the Registrar General, Private Secretaries/P.As to the Registrar(Inspection), Registrar(Judicial), OSD(Vigilance), OSD (Rules), OSD(Computer), OSD(O&A), OSD(Estt.) & Administrator (Mediation).
5. The Assistant Registrar(Vigilance) and (Inspection) and Section Officer(Rules) of this Registry.
6. The Technical Director NIC,H.P. High Court for uploading the above instructions on the High Court Website accordingly.
7. Guard file.
(Sr.Nos. 1 to 4, High Court of H.P., Shimla.)


Section Officer(Vigilance)